

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1502 of 2021 in Comp. App. (AT) (Ins) No. 201 of 2021	Mathuraprasad C Pandey & Ors. Vs. Parthiv Parikh RP for M.V. Omni Projects (India) Ltd. & Anr. With	Aastha Mehta	Lalit Patel Jamin Dave Karan Valecha-R1 IchchhaKalash-R5
2.	Comp. App. (AT) (Ins) No. 266 of 2021	Nandish Patel Vs. Parthiv Parikh, Resolution Professional & Ors.	Nandish Patel	Avdhesh Kumar Varshney-R1 Aastha Mehta-R2 Ravi Pahwa-R2 to R6 Sharad Tyagi-R6

For Directions

3.	Competition App. (AT) No. 83 of 2018	India Glycols Limited Vs. Competition Commission of India & Ors. With	Manas Kumar Chaudhuri	Udayan Jain (R1), Rishi Sood (R2), Reeta Mishra (R5-7), Sanjeev Kr. Singh (R8 & R18), MM Sharma (R19) Pankaj Bhagat (R9,12,16,17 &20), Gautam Shahi (R14)
4.	Competition App. (AT) No. 86 of 2018	Balrampur Chini Mills Ltd Vs. CCI & Ors With	Gautam Shahi	Navdeep Singh Suhag-CCI
5.	Competition App. (AT) No. 91 of 2018	Bajaj Hindustan Sugar Ltd. Vs. Ester India Chemicals Ltd. &Ors. With	Naveen Chawla	Saurabh Mishra- CCI
6.	Competition App. (AT) No. 92 of 2018	Mawana Sugars Ltd. Vs. Competition Commission of India & Anr. With	P.K. Bhalla	

7.	Competition App. (AT) No. 93 & 98 of 2018	Dalmia Bharat Sugar & Industries Ltd. Vs. Competition Commission of India & Anr. With	M.M. Sharma	Sanyat Lodha-R1
8.	Competition App. (AT) No. 94 of 2018	Uttam Sugar Mills Ltd. Vs. Competition Commission of India & Ors. With	Sanjeev Kumar Singh	Sanyat Lodha- R1
9.	Competition App. (AT)No. 97 of 2018	Triveni Engineering & Industries Ltd Vs. Ester India Chemicals Ltd & Anr. With	Rishi Agrawala	
10.	Competition App. (AT) No. 99 of 2018	The Andhra Sugars Ltd. Vs. Competition Commission of India & Ors. With	Avdhesh Bairwa	Saurabh (R-CCI)
11.	Competition App. (AT) No. 100 of 2018	The Avadh Sugar & Energy Ltd. Vs. Competition Commission of India & Ors. With	Pankaj Bhagat	Sanyat Lodha
12.	Competition App. (AT) No. 101 of 2018	Sir Shadi Lal Enterprises Vs. Ester India Chemicals Ltd. & Ors. With	Anil Kumar Mishra	Sanyat Lodha
13.	Competition App. (AT) No. 102 of 2018	KM Sugar Mills Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Sanyat Lodha
14.	Competition App. (AT) No. 103 of 2018	Indian Sugar Mills Association Vs. Competition Commission of India & Ors. With	Sindoor VNL	Sanyat Lodha- R1 Manu Krishnan-R3
15.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr. With	Pankaj Bhagat	Navdeep Singh Suhag-R1
16.	Competition App (AT) No. 03 of 2019	Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors. With	Sushil Shukla	Saurabh Mishra

17.	Competition App. (AT) No. 05 of 2019	Shree Kamrej Vibhag Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha(R-CCI)
18.	Competition App. (AT) No. 06 of 2019	Sahakari Khand Udoyg Mandal Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
19.	Competition App. (AT) No. 07 of 2019	Shree Ganesh Khand Udoyg Sahakari Mandli Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha- R1
20.	Competition App. (AT) No. 08 of 2019	Shree Mahuva Pradesh Sahakari Khand Udoyg Mandali Ltd. Vs. Competition Commission of India & Ors. With	Bhushan V.Mahadik	Sanyat Lodha
21.	Competition App. (AT) No. 10 of 2019	Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.	Sudpito Sarcar	Udayan Jain

For Admission (Fresh Cases)

22.	Comp. App. (AT) (Ins) No. 799 of 2021	Regional Provident Fund Commissioner Vs. Shekhar Resorts Ltd. & Ors.	Rajesh Kumar	Abhishek Anand-R1
23.	Comp. App. (AT) (Ins) No. 908 of 2021	Sanjay Rajkumar Chhabriia Vs. Moon Star Securities Trading & Finance Co. Ltd & anr.	Kumar Anurag Singh	Aastha Mehta Alok Jain-R1 Ranjana Roy Gawai Vasudha Sen-R2

For Admission (After Notice)

24.	Comp. App. (AT) (Ins) No. 330-331 of 2020	State of West Bengal Vs. Keshav Park Pvt. Ltd. & Anr.	Arushi Arora	Soumya Dutta-R1
25.	Comp. App. (AT) No. 44 of 2021	SKS Power Generation (Chhattishgarh) Ltd. Vs. Agritrade Power Holdings PTE. Ltd. & Ors.	Soumya Dutta	Aniketh Nair Naushad Engineer-R1 Aditya Pimple-R12 & R14 Suprna SrivastavaR16 Atul Sharma-R17 Bishwajit Dubey

For Hearing

26.	Comp. App. (AT) (Ins) No. 943 of 2020 (PH)	Pitti Coal Company Vs. Mahalaxmi Continental Ltd. & Ors.	Ashish Chauhan	Tanmay Thomas Apoorva Pandey Anand Varma-R1 to R5
27.	Comp. App. (AT) (Ins) No. 413 of 2021 (PH)	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha Kanchan Yadav-R2
28.	Comp. App. (AT) (Ins) No. 453 of 2021 (PH)	M. K. Dhir & Ors. Vs. Punjab National Bank & Anr.	Vivek Malik	Rahul Kumar-R1 Vijay Kr. Gupta-IRP
29.	Comp. App. (AT) (Ins) No. 1124- 1125 of 2020	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd. & Ors	Deepak khosla	Manisha Agarwal R.P. Agarwal-R1 Abhishek Anand-R2 to R4
30.	Comp. App. (AT) (Ins) No. 220 of 2021	Intec Capital Ltd. Vs. Arvind Gaudana IRP Vrundavan Ceramic Pvt. Ltd.	Rajat Katyal	Aastha Mehta-RP
31.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloys Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee Zaid A. Khan
32.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh Zain A Khan
33.	Comp. App. (AT) (Ins) No. 425 of 2021	Sanjay Jain Vs. Nilesh Sharma Resolution Professional for Dream Procon Pvt. Ltd.	Pawan Shree Agarwal	Nilesh Sharma-R1 Milan Singh Negi Varsha Banerjee-RP

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By order of Hon'ble Chairperson

-sd/-
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